

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**CP NO.730/2017  
OA NO.4658/2014**

**NEW DELHI THIS THE 9<sup>TH</sup> DAY OF JULY, 2018**

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Savita Chaudhary, aged about 39 years,  
D/o Sh. Bhim Singh Chaudhary,  
W/o Sh. Jitender Singh,  
R/o A-51, Laxmi Park,  
near Laxmi Narayan Mandir,  
Karkardooma, Delhi-92.

...Petitioner

(By Advocate: Mr. Aman Kumar proxy for Mr. Amit Kumar)

**VERSUS**

Mr. Rajender Kumar,  
The Chairman, Delhi Subordinate  
Services Selection Board,  
FC-18, Institutional Area,  
Karkardooma, Delhi-92.

...Respondent

(By Advocate: Mr. Amit Anand)

**ORDER (ORAL)**

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J):**

When this matter was taken up for hearing, the learned counsel for the respondents, while producing the order of the Hon'ble High Court of Delhi dated 31.05.2018 in Writ Petition(C) No.6169/2018 whereby the order of this Tribunal in the OA has been stayed, seeks to close the CP.

2. Accordingly, the CP is closed. Notices are discharged. However, the petitioner is at liberty to avail her remedies in accordance with law, once the stay is vacated or the Writ Petition is finally disposed of. No Costs.

**(A.K. Bishnoi)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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